

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Email: cjsec.highcourt@gmail.com

NOTIFICATION

No. 2542 of 2023/Psy

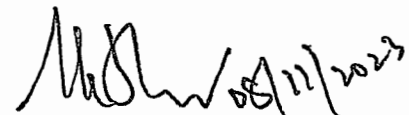
Dated: 08-11-2023

It is for the information of all those candidates who have applied for the post of Junior Assistant in the District Judiciary of UT of Ladakh pursuant to the Advertise Notification No. 642 of 2023/Psy dated 10.04.2023, that their offline written test is schedule to be held as per the below mentioned schedule:

| S.No. | District | Date | Time | Venue |
|-------|----------|------------------------|-----------|------------------------------------|
| 1. | Leh | 26.11.2023 (Sunday) | 11:00 A.M | Government Degree College, Leh. |
| 2. | Kargil | 26.11.2023 (Sunday) | 11:00 A.M | Government Degree College, Kargil. |

Instruction for the test:

- i. The test shall start at 11.00 AM, however, the candidates shall report at the venue one hour before the scheduled time of the test.
- ii. The candidate can download their admit cards w.e.f. 20.11.2023 to 24.11.2023 (both days inclusive). The admit cards can be downloaded from the link hosted on the official website of the High Court of J&K and Ladakh i.e. <https://jkhighcourt.nic.in>
- iii. For identification purpose, the candidates can produce either of the following testimonials:
 - e) Aadhar Card
 - f) Election Card
 - g) Passport
 - h) Driving License
- iv. No TA/DA shall be paid to the candidates.
- v. Any request for the change of date/venue shall not be entertained.
- vi. Mobile phone and other Electronic Gadgets are not allowed inside the Examination Hall.
- vii. Mere appearance in the test shall not confer any right to seek appointment against the post.



(M. K. Sharma)

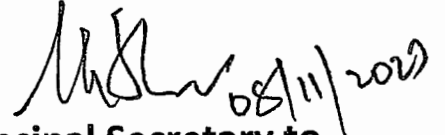
**Principal Secretary to
Hon'ble the Chief Justice**

No. 1126-34/Psy-642

Dated: 08-11-2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar/Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar/Jammu.
3. Pr. District & Sessions Judge, Leh and Kargil.
..... for information.
4. Secretary to Hon'ble Mr. Justice _____ for information of His Lordship.
5. Director Information, Leh/Kargil with the request to publish the above notification in the daily newspaper with wide circulation.
6. Station Director, Leh/Kargil with the request to broadcast the above notification in news and employment bulletin.
7. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
8. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
9. Order file.



**Principal Secretary to
Hon'ble the Chief Justice.**

e/c